

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**C.M.P. No.59 of 2019**

Sardar Arjun Singh

..... Petitioner

Versus

The State of Jharkhand & Others..... Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

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For the Petitioner : Mr. Saurav Arun, Advocate

For the Opp. Parties : Mr. Sachin Kumar, A.A.G-II  
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**07/Dated 26<sup>th</sup> June, 2020**

The matter has been heard with the consent of learned counsel for the parties through video conferencing. They have no complaint about any audio and visual connectivity.

Reference may be made to the order dated 19.06.2020 which reflects that the matter was adjourned due to non-appearance of the learned counsel representing the State, namely Mr. L.C.N. Shahedeo.

Mr. Sachin Kumar, learned A.A.G.-II has submitted in course of submission which has been advanced by the learned counsel appearing for the petitioner that Mr. L.C.N. Shahedeo has resigned from the Government panel and the file has not yet been allotted to the other State counsel and as such, he sought for two weeks' time to represent the opposite parties in this case.

As prayed for by Mr. Sachin Kumar, learned A.A.G-II, list this case on 10<sup>th</sup> July, 2020.

Office is directed to reflect the name of Mr. Sachin Kumar, A.A.G.-II in the daily cause list henceforth.

**(Sujit Narayan Prasad, J.)**

Birendra/-